

**Shri Datar:** This does not arise out of this. But I shall make inquiries, and if there are any hardships, we shall remove them.

**Shri Tyagi:** I have come across this in every such forms.

**Mr. Speaker:** He will look into it. Many hon. Members have that experience, but it has not come to the notice of the hon. Minister.

**Shri Datar:** I shall look into it.

**Shri S. M. Banerjee:** The hon. Minister has stated that the minimum qualification required for a UDC is Intermediate or Senior Cambridge. Is it not a fact that only graduates are taken as UDCs and not even Intermediates?

**Shri Datar:** These orders were issued in 1959, and it has been clearly stated that if the minimum qualifications are there, they are entitled to be considered as eligible. There is no bar to university degree holders applying. Therefore, it would be open to have them considered on the same footing as those who possess the minimum qualifications.

**Shri S. M. Banerjee:** May I know whether the typing qualification has become essential in the recruitment of LDCs? Is it essential that every clerk should have typing experience and work of that kind?

**Shri Datar:** This is going beyond the purview of this question.

**Shrimati Ila Palchoudhuri:** Is it not a fact that because of better chance for degree holders, many of our boys are taking to part-time colleges to have a degree in spite of having this technical training so that they may be more eligible?

**Shri Datar:** It is with a view to discourage degree-holders from going in for this that the age limit has been purposely lowered. So far as UDCs and LDCs are concerned, the age limit is 18-21 years. It would be difficult for students to acquire a degree within this limit.

### Violation of Foreign Exchange Rules

\*274. **Shri P. G. Deb:** Will the Minister of Finance be pleased to state:

(a) whether the enquiry against Shri S. P. Jain of Calcutta for the violation of foreign exchange rules has been completed; and

(b) if so, the details of the same?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) No, Sir.

(b) Does not arise.

**Shri P. G. Deb:** Has the inquiry about his foreign holdings in USA been finalised?

**Shri B. R. Bhagat:** No, Sir.

**Shri S. M. Banerjee:** I want to know what is the cause of this abnormal delay and when this inquiry is going to be completed.

**Shri B. R. Bhagat:** As has been stated in this hon. House, the inquiry is in foreign countries. There are inevitable delays in such inquiry. So it is taking considerable time. I am not in a position to say when it will be completed. But we are making all efforts to complete the investigation.

**Shri S. M. Banerjee:** May I know what is the agency of the inquiry? Has a Commission been sent from here? What is the source of our information? Are we getting information by simply writing letters?

**Shri B. R. Bhagat:** It is difficult to mention the steps we are taking because it will defeat the purpose of the inquiry.

**श्री प्र० मु० तारिक :** क्या यह त्कीकत है कि पिछले चन्द महीनों में श्री शान्तिप्रसाद जैन के मकान की , जो कि कलकत्त में है, तलाशी ली गई और अगर यह दुस्त है, तो हुकूमत को तलाशी के बाद क्या इत्तिलाअ्ना वहां से दस्तयाब हुई ?

(کیا یہ حقیقت ہے کہ پچھلے چلند  
 مہینوں میں شری شانتی پرساد جین  
 کے مکان کی - جو کہ کلکتہ میں ہے -  
 تلاشی لی گئی اور اگر یہ درست ہے  
 تو حکومت کو تلاشی کے بعد کیا اطلاعات  
 وہاں سے دستیاب ہوئیں -)

**Mr. Speaker:** Why do we go into an individual case?

**Shri A. M. Tariq:** The question is about the same person.

**Mr. Speaker:** I am sorry.

श्री ब० रा० भगत : इस सवाल के सिलसिले में कोई तलाशी नहीं ली गई ।

श्री अ० म० तारिक : सवाल यह है कि फारेन एक्सचेंज के रेगुलेशन की खिलाफत के सिलसिले में पिछले चन्द महीनों में श्री शान्तिप्रसाद जैन के مکان की कोई तलाशी हुई या नहीं और अगर हुई, तो वहाँ से क्या दस्तावेज हुआ ।

[ سوال یہ ہے کہ فارین ایکسچینج کے ریگولیشنز کی خلاف ورزی کے سلسلے میں پچھلے چلند مہینوں میں شری شانتی پرساد جین کے مکان کی کوئی تلاشی ہوئی یا نہیں اور اگر ہوئی - تو وہاں سے کیا دستیاب ہوا - ]

श्री ब० रा० भगत : अगर माननीय सदस्य इस बारे में सवाल पूछें, तो मैं जवाब दे सकता हूँ । जैसा कि मैंने अभी कहा है, जहाँ तक इन केस का सवाल है, इस सिलसिले में अभी कोई तलाशी नहीं हुई ।

**Shri P. G. Deb:** When have Government sent the latest reminder to the foreign country, USA, to find out about this matter?

**Shri B. R. Bhagat:** We are doing everything possible. But what the hon. Member has suggested is not the way to investigate. Reminder to whom? Banks are not going to oblige us like that.

**Mr. Speaker:** Question No. 275—Shri P. C. Borooah. He is absent.

**Shri Basumatari:** It is an important question. It may be answered.

**Mr. Speaker:** We will see at the end.

### Coal Supply Position

\*277. **Shri Harish Chandra Mathur:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) to what extent and in what manner coal supply position has improved in the country;

(b) what are the areas and bottlenecks which still have to be attended to for improvement of the situation;

(c) to what extent and why working of Ahmedabad mills had been affected by lack of coal supply; and

(d) whether a detailed statement will be laid on the Table?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) The Overall despatches of coal which were 48.75 million tonnes in 1960 rose to 52.06 million tonnes in 1961. During 1962 the total movement by all modes of transport, namely, rail, road and sea, is estimated to be of the order of 59 million tonnes.

(b) The main bottlenecks are transport and shortages of power and explosives, mainly in the West Bengal Bihar region. The Government are taking necessary steps in consultation with the Planning Commission and